

DIVISION BENCH
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/329(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

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| IN THE MATTER OF | REGISTRAR OF COMPANIES BIHAR VS RAJLAXMI MULTI TRADE PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearance VC and Physical (Hybrid) Mode

ORDER

1. None appears on behalf of the RoC, West Bengal. On the last date also no one appeared on behalf of the RoC, West Bengal. Await presence.
2. Post this matter again on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**